

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 2780 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati high Court,
Aizawl Bench, Aizawl.

Dated Guwahati, ^{1st} July, 2021.

Sub:- Casual leave.

Ref:- Your letter dated 28.06.2021

Sir,

With reference to the above, I am directed to inform you that the prayer of Shri Thang Lianmang Guite, District & Sessions Judge, Lunglei Judicial District for casual leave for two days on 01.07.2021 & 02.07.2021 along with station leave permission from 30.06.2021 to 11.07.2021, has been granted. A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Shri Guite may be informed accordingly.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo no.HC.VII-21/2008/ 2781 /A. dtd. ---01-07-2021

Copy to:

1. The Project Manager, Gauhat High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

Rdsc